

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 667 of 2020

IN THE MATTER OF:

M + R Logistics (India) Pvt. Ltd.

...Appellant

Versus

AGA Publications Ltd.

...Respondent

ORDER
(Through Virtual Mode)

10.08.2020: This appeal, scheduled for hearing for 15th September, 2020, has been listed by the Registry to correct an error that has crept in the last line of the Interim Order dated 5th August, 2020 wherein next date of hearing has been inadvertently recorded as 15th September, 2010 instead of 15th September, 2020. The error being purely clerical and typographical one is entitled to be corrected and the date 15th September, 2010 be substituted by 15th September, 2020. Corrected version of order be issued.

[Justice Bansi Lal Bhat]
Acting Chairperson

[V. P. Singh]
Member (Technical)

[Dr. Alok Srivastava]
Member (Technical)

am/gc